

Scientific Research and Cultural Affairs on a subsequent day.

Export of Jute Bags and Hessian Cloth to Cuba

*515. **Shri Indrajit Gupta:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether a purchasing mission from Cuba recently visited India;

(b) whether it is a fact that the mission expressed Cuba's desire to buy a large quantity of jute bags and hessian cloth; and

(c) the outcome of the mission's investigations in this respect?

The Minister of Commerce (Shri Kanungo): (a) Yes, Sir.

(b) The mission's discussions were of an exploratory character. It did not indicate any details of Cuba's purchasing programme.

(c) No information is available.

International Ore and Fertilizers Corporation of New York

*517. { **Shri Shree Narayan Das:**
Shri Radha Raman:
Shri Indrajit Gupta:

Will the Minister of Commerce and Industry be pleased to state:

(a) whether it is a fact that the State Trading Corporation has concluded a barter deal with the International Ore and Fertilizers Corporation of New York involving the export of jute goods to U.S. and the import of fertilizers from different parts of the world;

(b) if so, the circumstances in which this has been done; and

(c) the advantages and disadvantages of the deal?

The Minister of Commerce (Shri Kanungo): (a) to (c). The deal has not yet been concluded.

Development of Land at Faridabad

*518. **Shri D. C. Sharma:** Will the Minister of Works, Housing and Supply be pleased to state:

(a) whether Punjab Government have requested for grant of Central assistance for acquisition and development of land at Faridabad; and

(b) if so, the action taken in the matter?

The Deputy Minister of Works, Housing and Supply (Shri Anil K. Chanda): (a) Yes.

(b) An allocation of Rs. 150 lakhs has been made to the Punjab Government for the implementation of the Land Acquisition and Development Scheme in the State during the Third Plan period. The State Government can utilise an appropriate part of this allocation for the acquisition and development of land for Housing and connected purposes at Faridabad.

L.I.C. Investments for Housing Schemes

*517. { **Shri Ajit Singh Sarhadi:**
Shri Shree Narayan Das:
Shri Radha Raman:
Shri D. C. Sharma:
Shri Damani:

Will the Minister of Works, Housing and Supply be pleased to state:

(a) whether it is a fact that the funds of Life Insurance Corporation are going to be invested for Housing Schemes; and

(b) if so, the allocation to be made for each State and other details of the scheme?

The Deputy Minister of Works, Housing and Supply (Shri Anil K. Chanda): (a) Yes. The Life Insurance Corporation are expected to provide funds to the extent of Rs. 60 crores for the implementation of the Housing programme during the Third Five Year Plan.

(b) Statewise/Shemewise allocation of these funds for the entire Plan period has not yet been finalised.

Manufacture of Rubber Tyres

***525. Shri Ajit Singh Sarhadi:** Will the Minister of Commerce and Industry be pleased to refer to the reply given to Unstarred Question No. 2544 on the 28th August, 1961 and state:

(a) how far the three schemes recently licenced for the manufacture of rubber tyres have progressed;

(b) whether India will become self-sufficient when all these three factories go into full production; and

(c) if not, what steps are being taken to obtain self-sufficiency?

The Minister of Industry (Shri Manubhai Shah): (a) The parties are taking effective steps to implement the schemes.

(b) and (c). The country is likely to be self-sufficient in tyres and tubes in the Third Plan. Also the question of raising, if necessary, the target for automobile tyres and tubes for the Third Plan is under consideration.

Small Scale Industries in Gujarat

1001. Shri M. B. Thakore: Will the Minister of Commerce and Industry be pleased to refer to the reply given to Unstarred Question No. 1524 on the 13th March, 1961 and state:

(a) whether the Government of India issued any licence to set up small scale industries in the State of Gujarat during 1957 to 1960 and 1960 to 1961 so far; and

(b) if so, the details thereof?

The Minister of Industry (Shri Manubhai Shah): (a) No licence is required to set up a small scale industrial unit. Allotment of raw material is, however, made on the strength of essentiality certificates issued by the State Directorate of Industries. For this purpose, the units are advised to register them-

selves with the State Directorate of Industries.

(b) Does not arise.

Training in Business Management

1002. Shri Pangarkar: Will the Minister of Commerce and Industry be pleased to state:

(a) the number of persons who were given training in Business Management in small Industries Service Institutions in Maharashtra during the year 1960-61; and

(b) the expenditure incurred on them?

The Minister of Industry (Shri Manubhai Shah): (a) 166 persons were trained in Business Management in Maharashtra during the year 1960-61.

(b) An amount of Rs. 270/- was paid as honoraria to the guest speakers.

Rebate of Handloom Weavers' Co-operative Societies in Maharashtra

1003. Shri Pangarkar: Will the Minister of Commerce and Industry be pleased to state

(a) whether it is a fact that huge amount of arrears of rebate of handloom weavers cooperative societies in Maharashtra is outstanding for payment;

(b) if so, the amount outstanding for payment as on 1st October, 1961; and

(c) the reasons for delay in payment?

The Minister of Commerce (Shri Kanungo): (a) to (c). The information is being collected from the State Government and will be laid on the Table of the House.

Foreign Companies in Cotton Textile Industry

1004. Shri Pangarkar: Will the Minister of Commerce and Industry be pleased to state: